

सम्मेलन में यह निश्चय किया है कि बड़े शहरों और छोटे नगरों में क्रमशः केवल 12 औंस और 6 औंस खाद्यान्न प्रति व्यक्ति दिया जाये ?

†[SUPPLY OF FOODGRAINS IN CITIES

49. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether it is a fact that Government have taken a decision at the Chief Ministers' Conference that only 12 ounces and 6 ounces of food-grains *per capita* should be supplied in big cities and small towns respectively?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री डी० आर० चव्वाण) : यह एक प्रस्ताव था कि एक लाख और इससे अधिक जनसंख्या वाले शहरों में कानूनी राशन लागू किया जाए और इन शहरों में प्रति दिन प्रति प्रोढ़ 12 औंस अनाज दिया जाए । 5000 और एक लाख के बीच जनसंख्या वाले छोटे शहरों में निर्बाध बाजार चलने दिया जाए और साथ ही साथ सरकार कार्ड प्रणाली से प्रति दिन प्रति प्रोढ़ 6 औंस अनाज वितरित करे । तथापि, अन्तिम निर्णय यह है कि 10 लाख और इससे अधिक जनसंख्या वाले शहरों और उन क्षेत्रों में जहाँ भारी तादाद में औद्योगिक कार्यकर्ता रहते हैं, वहाँ फिलहाल कानूनी राशन-व्यवस्था लागू की जाए ।

†[THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): There was a proposal that cities with population of one lakh and above should be statutorily rationed and 12 ounces of cereals per adult per day should be issued in these cities. In small towns, with population between 5000 and 1 lakh, free markets should be allowed to function and side by side Government should distribute 6 ounces of cereals per adult per day through a card system. The final decision, however, is that only cities with popu-

lation of 1 million and above and areas of heavy concentration of Industrial workers should be statutorily rationed for the present.

#### LAND UNDER CULTIVATION IN MADHYA PRADESH

50 SHRI SYED AHMED: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India are aware that in Madhya Pradesh out of a culturable area of 631.88 lakh acres only 400 lakh acres are under cultivation;

(b) if the answer to part (a) above be in the affirmative, whether the Government of India are considering, in consultation with the State Government, priority schemes for bringing the remaining culturable area under cultivation; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) According to the Land Utilisation Statistics (1963-64) the area of culturable land in Madhya Pradesh is 526 lakh acres, of which 427 lakh acres are under cultivation.

(b) and (c) During the III Plan period a total area of 18.75 lakh acres of new land is likely to be brought under cultivation. A similar target has been envisaged for the IV Plan.

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STATEMENT RE STARRED QUESTION NO. 688 ANSWERED ON THE 29TH MARCH, 1965

#### LIVES LOST AT THE SEA NEAR INDIAN COASTS

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): Sir, in reply to Starred Question No. 688 of the 29th March, 1965, number of lives lost at

†[ ] English translation.